

1	2	3	4	5
4.	M/s. Century Textile and Industries Ltd., Bombay.	78.2652	81.5016	108.4366
5.	A. Tosh and Sons Pvt. Ltd. Calcutta	48.8600	40.4206	87.3859
6.	M/s. Hindustan Lever Ltd., Bombay.	92.2300	88.5967	85.8710
7.	M/s. I.T.C. Ltd., Calcutta	22.4480	41.6865	82.5661
8.	M/s. Torrent Exports Pvt. Ltd., Ahmedabad.	9.4475	19.3083	71.2120
9.	M/s. M.R.F. Ltd., Madras.	21.4998	56.0944	66.3295
10.	M/s. V.S. Dempo and Co. Ltd., Goa.	26.2300	31.5599	58.0405
11.	M/s Mahendra and Mahendra, Bombay.	14.9708	28.5592	56.6555

[*Translation*]

Promotion of Sweepers in Banks

3824. SHRI CHHEDI PASWAN:
Will the Minister of FINANCE be pleased to state:

(a) whether Government had ordered in 1976 that sweepers in banks be promoted as peons on passing an examination; and

(b) if so, the number of such sweepers promoted as peons since 1987 till dated, bank-wise?

THE MINISTER OF FINANCE
(PROF. MADHU DANDAVATE):

(a) All Banks had been advised on 21-11-1980 to implement the instructions contained in the Office Memorandum dated 16-6-76 of the erstwhile DP&AR regarding appointment of persons holding the posts of sweepers, frashes etc. as peons.

(b) Seven of the 20 Nationalised Banks have reported to have allowed promotions to 161 Sweepers as Peons during the last three years.

[*English*]

Development of Tourist Complexes in Nagaland

3825. SHRI SHIKIHO SEMA:
Will the Minister of TOURISM be pleased to state:

(a) whether a team of Union Government experts visited Dzulakie, Kohima District for exploring tourist potential;

(b) if so, the findings thereof;

(c) whether Government are encouraging State Government to develop such tourist complexes in Nagaland; and

(d) if so, the assistance proposed to be provided to the State Government during the current year for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK: (a) and (b) The India Tourism Development Corporation